HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 131/2019 CrlM Nos. 991/2019 & 1448/2019

Abdul Nasir Shah

...Applicant(s)/Petitioner(s)

Through:- Mr. A.R Khan, Advocate

V/S

State of Jammu and Kashmir

...Non-applicant/Respondent

Through:- None

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the applicant seeks and is granted time to file supplementary affidavit.

List on 05.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 20.05.2020 Tarun